Reg. No. G-2/RNP/GOA/32/2018-2020

RNI No. GOAENG/2002/6410

SERIES I No. 18



PUBLISHED BY AUTHORITY

EXTRAORDINARY No. 2

Goa Legislature Secretariat

LA/LEGN/2020/631

The following bill which was introduced in the Legislative Assembly of the State of Goa on 27th July, 2020 is hereby published for general information in pursuance of Rule-138 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

The Goa Appropriation (No. 2) Bill, 2020

(Bill No. 10 of 2020)

Α

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 2020-21.

Be it enacted by the Legislative Assembly of Goa in the Seventy-first Year of the Republic of India, as follows:—

- 1. Short title.— This Act may be called the Goa Appropriation (No. 2) Act, 2020.
- 2. Issue of Rs. 21056,35,12,000/- out of the Consolidated Fund of the State of Goa for the financial year 2020-21.— From and out of the Consolidated Fund of the State of Goa, there may be paid and applied sums not exceeding those specified in column

- (5) of the Schedule to this Act amounting in the aggregate to the sums of twenty one thousand fifty six crore thirty five lakh twelve thousand rupees towards defraying the several charges which will arise for payment during the financial year 2020-21 in respect of the services and for purposes specified in column (2) of the said Schedule.
- 3. Appropriation.— The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Goa under this Act, shall be appropriated for the services and purposes expressed in the Schedule to this Act in relation to the said financial year.

SCHEDULE (See sections 2 and 3)

(Rs. in lakhs)

Demand No. Services and purposes		Sums not exceeding		
		Voted by Charged on the		
		Assembly Consolidated Fund of the State of Goa		
(1)	(2)	(3)	(4)	(5)
01	Legislature Secretariat	3896.33	157.00	4053.33
A1	Raj Bhavan (Charged)		1299.36	1299.36
02	General Administration and Coordination	11884.14	_	11884.14
03	District and Sessions Court, North Goa	3362.14	_	3362.14
04	District and Sessions Court, South Goa	3004.60	_	3004.60
05	Prosecution	1084.35	_	1084.35
06	Election Office	2005.50	_	2005.50
07	Settlement and Land Records	2168.25	_	2168.25
80	Treasury and Accounts Administration, North Goa	151264.80	_	151264.80
09	Treasury and Accounts Administration, South Goa	586.30	_	586.30
A2	Debt Services (Charged)	_	279629.43	279629.43
10	Notary Services	1558.00	_	1558.00
11	Excise	2481.62	_	2481.62
12	Commercial Taxes	5975.48	_	5975.48
13	Transport	25624.73	_	25624.73
A3	Goa Public Service Commission (Charged)	n —	494.50	494.50
14	Goa Sadan	619.20	_	619.20
15	Collectorate, North Goa	3790.66	_	3790.66
16	Collectorate, South Goa	4034.70		4034.70

10	(EXTRAORDINA	AI(I I(0, Z)		4111
(1)	(2)	(3)	(4)	(5)
17	Police	62628.93	_	62628.93
18	Jails	3931.00	_	3931.00
19	Industries Trade and Commerce	12330.03	_	12330.03
20	Printing and Stationery	1479.70	_	1479.70
21	Public Works	217748.24	_	217748.24
22	Vigilance	833.00	_	833.00
23	Home	2538.36	_	2538.36
24	Environment	4056.00	_	4056.00
25	Home Guards and Civil Defence	2399.03	_	2399.03
26	Fire and Emergency Services	9038.10	_	9038.10
27	Official Language	1184.00	_	1184.00
28	Administrative Tribunal	212.60	_	212.60
29	Public Grievances	64.00	_	64.00
30	Small Savings and Lotteries	2010.00	_	2010.00
31	Panchayats	34847.00	_	34847.00
32	Finance	48356.08	_	48356.08
33	Revenue	4682.38	_	4682.38
34	School Education	175183.48	_	175183.48
35	Higher Education	48393.20	_	48393.20
36	Technical Education	6863.96	_	6863.96
37	Government Polytechnic, Panaji	3456.39	_	3456.39
38	Government Polytechinc, Bichol	im 1306.82	_	1306.82
39	Government Polytechnic, Curchorem	902.25	_	902.25
40	Goa College of Engineering	6145.36	_	6145.36
41	Goa Architecture College	779.90	_	779.90
42	Sports and Youth Affairs	32017.09	_	32017.09
43	Art and Culture	17009.35	_	17009.35
44	Goa College of Art	785.00	_	785.00
45	Archives and Archaeology	2954.96	_	2954.96
46	Museum	681.15	_	681.15
47	Goa Medical College	51098.16	_	51098.16
48	Health Services	82249.28	_	82249.28
49	Institute of Psychiatry and Human Behaviour	5304.12	_	5304.12
50	Goa College of Pharmacy	1500.75	_	1500.75
51	Goa Dental College	5858.65	_	5858.65
52	Labour	7458.74	_	7458.74
53	Food and Drugs Administration	2293.67	_	2293.67

OFFICIAL GAZETTE — GOVT. OF GOA (EXTRAORDINARY No. 2)

(1)	(2)	(3)	(4)	(5)
54	Town and Country Planning	6278.50	_	6278.50
55	Municipal Administration	48278.18	_	48278.18
56	Information and Publicity	5274.95	_	5274.95
57	Social Welfare	44534.20		44534.20
58	Women and Child Development	t 54901.82	_	54901.82
59	Factories and Boilers	866.45	_	866.45
60	Employment	1274.90	_	1274.90
61	Skill Development and Entrepreneurship	13546.42	_	13546.42
62	Law	13244.01	_	13244.01
63	Rajya Sainik Board	391.10	_	391.10
64	Agriculture	22166.02	_	22166.02
65	Animal Husbandry and Veterinary Services	17542.63	_	17542.63
66	Fisheries	8655.97	_	8655.97
67	Ports Administration	6375.57	_	6375.57
68	Forests	11374.32	_	11374.32
69	Handicraft, Textile and Coir	1410.54	_	1410.54
70	Civil Supplies	5402.73	_	5402.73
71	Co-operation	6605.33	_	6605.33
72	Science and Technology	25401.51	_	25401.51
73	State Election Commission	729.51	_	729.51
74	Water Resources	66809.57	_	66809.57
75	Planning, Statistics and Evaluation	1629.70	_	1629.70
76	Electricity	275214.06	_	275214.06
77	River Navigation	4970.00	_	4970.00
78	Tourism	22832.70	_	22832.70
79	Goa Gazetteer	81.43	_	81.43
80	Legal Metrology	624.81	_	624.81
81	Department of Tribal Welfare	25270.60	_	25270.60
82	Information Technology	22996.56	_	22996.56
83	Mines	5185.10	_	5185.10
84	Civil Aviation	2250.00	_	2250.00
85	Department of Rural Development	7837.40	_	7837.40
86	Non-Conventional Source of Energy	10176.71	_	10176.71
	TOTAL	1824054.83	281580.29	2105635.12

Statement of Objects and Reasons

The Budget for the year 2020-21 was presented to the Legislative Assembly on the 6th February, 2020. The Demands for Grants have since been discussed and voted by the Assembly. The Appropriation Bill is, therefore, introduced in accordance with the provisions of Article 204 of the Constitution of India to provide for appropriation out of the Consolidated Fund of the State of Goa of the moneys required for the services during the financial year 2020-21.

Porvorim, Goa 27th July, 2020.

DR. PRAMOD SAWANT Finance Minister/Chief Minister

Assembly Hall, Porvorim, Goa. 27th July, 2020. NAMRATA ULMAN
Secretary to the
Legislative Assembly of Goa.

Governor's Recommendation under Article 207 of the Constitution of India

In pursuance of Article 207 of the Constitution of India, I, Satya Pal Malik, Governor of Goa, hereby recommend the introduction and consideration of the Goa Appropriation (No. 2) Bill, 2020, by the Legislative Assembly of Goa.